MANORY DE

myself, my spouse and dependants*:



Declaration of Assets and Liabilities

AKASH	DEEP	, son/daughter	/wife of	SHOK	KUMAR	GUPTI	4
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service and presently working as PRO
give herein below the details of the assets (immovable, movable, bank balance, etc.) of

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	70,000/-	25000/-			
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	2,81,660/- (AXIS) 19,99,323/- (HDFC) 11,40,715/- (SBI)	6,70,210/ (SBI)			
(iii)	Bonds, Debentures and Shares in companies	Nil	Nil	94	440	
(lv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	1,85,000 (Mutual Fund) 80,000(LIC)	90,000 (LIC) 70,000 (PPF)			
(v)	Motor Vehicles (details of make, etc.)	Nil	Nil			
(vi)	Jewellery (give details of weight and value)	150 gm gold I diamond ring	500 gm gold 750 gm Silver 4 diamond him 2 diamond necklace		1	
(vii)	Other assets, such as values of claims / interests	Fridge, washing machine, AC 10 Lakhs	Fridge, TV) AC, Invertu			

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated?

Sr. No.	nave to be indicated] Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nr)	4 Katha parental			
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nil	Parental 2 Kathe 7 dhur			
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Old House in Dhankad Old House in Chat Badlia (HUF)				
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Ντ			•
(v)	Others (such as interest in property)	Nil	Nil			

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(I) Loans from Banks	Hil	TO SERVICE AND ADDRESS OF THE SERVICE AND ADDRES
	(ii) Loans from financial institutions	Mrl Well	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	
	(b) dues to departments dealing with supply of water	Nil	
	(c) dues to departments dealing with supply of electricity	Nil	

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	(d) dues to departments dealing with telephones	Nil	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NII	
	(f) Other dues, if any	Nil	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BBRPA 2337M	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	Nil	
	(iii) Sales Tax [Only in case of proprietary business]	Nil	
	(iv) Property Tax	Nil	

C. <u>Personal Detail</u>

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Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Akash Deep